

**Court-II**

**Before the Appellate Tribunal for Electricity, New Delhi  
(Appellate Jurisdiction)**

**Appeal No. 236 of 2015**

**Dated : 27<sup>th</sup> November, 2015**

**In the matter of:**

**Tanot Wind Power Ventures Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission  
& ors.**

**.... Respondent(s)**

**ORDER**

Bench not assembled today.

Post the matter for hearing on **28<sup>th</sup> January, 2016.**

**Court Master**